

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), SAKET COURTS
COMPLEX, NEW DELHI.**

ORDER No. 218 Dated: 20/03/19

In partial modification of earlier order no. 270 dated 20.02.2019 the following Committees are hereby re-constituted with effect from 20.03.2019:

1. VIGILANCE COMMITTEE			
i)	Ms. Renu Bhatnagar	ASJ (Special Fast Track Court)	Chairperson
ii)	Sh. Sanjay Sharma-II	ADJ-05	Member
iii)	Ms. Vandana Jain	ADJ-07	Member
2. PURCHASE COMMITTEE			
i)	Sh. Sandeep Yadav	ASJ-02	Chairman
ii)	Sh. Sanjay Sharma-II	ADJ-05	Member
iii)	Sh. Sudhanshu Kaushik	ASJ-07 (POCSO)	Member
iv)	Sh. Vikrant Vaid	ACJ-cum-CCJ-cum-ARC	Member
v)	Sh. Nishant Garg	MM-06	Member
vi)	Sh. Amit Badoni	Account Officer	Member
vii)	Nominee of Finance Department of Govt. NCT Delhi (as per norms)		Member
3. SEXUAL HARASSMENT COMMITTEE			
i)	Dr. Neera Bharihoke	ASJ-06	Chairperson
ii)	Ms. Monika Saroha	SCJ/RC	Member
iii)	Ms. Shivani Chauhan	MM-05	Member
iv)	Ms. Indu Chopra	Independent Member	
v)	Ms. Arti Batra	PA, PS to Ld. D&SJ (SE)	Member
vi)	Ms. Swati Banga	JJA	Member
4. BUDGET ESTIMATE COMMITTEE			
i)	Sh. Sandeep Yadav	ASJ-02	Chairperson
ii)	Sh. Gaurav Rao	ASJ-01	Member
iii)	Sh. Manish Khurana	CMM	Member
iv)	Sh. Amit Badoni	Accounts Officer	Member
5. STAFF TRAINING COMMITTEE			
i)	Sh. Sanjeev Jain,	ADJ-04	Chairperson
ii)	Sh. Sudhanshu Kaushik	ASJ-07 (POCSO)	Member
iii)	Sh. Manish Khurana	CMM	Member
iv)	Ms. Gomati Manocha	ACMM	Member
6. CENTRALIZED REGISTRY FOR FILING CHALLANS, CHARGESHEET & OTHER DOCUMENTS FILED BY THE POLICE.			
i)	Ms. Gomati Manocha	ACMM	Chairperson
ii)	Sh. Ravindra Kumar Pandey	MM-01	Member
iii)	Ms. Sheetal Chaudhary Pradhan	MM(Mahila Court)-02	Member

7. ARREARS COMMITTEE (For Formulating a proper strategy for speedy disposal of cases, particularly old cases)			
i)	Ms. Renu Bhatnagar	ASJ (Special Fast Track Court)	Chairperson
ii)	Sh. Vipin Kumar Rai	ADJ-06	Member
iii)	Sh. Sudhanshu Kaushik	ASJ-07 (POCSO)	Member
iv)	Sh. Manish Khurana	CMM (ex-officio CMM)	Member
v)	Ms. Monika Saroha	SCJ-cum-RC (ex-officio senior most Civil Judge in the District)	Member

Notes :-

1. The Principal Judge, Family Court, South-East District, Saket Courts Complex, New Delhi shall be Special Invitee in every meeting of Arrears Committee.
2. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South-East).
3. All the decisions taken by each Committee (not chaired by District & Sessions Judge) shall be subject to the approval of the District & Sessions Judge (South-East).
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South-East) by the end of the first week of following month.
5. Whenever required, the Chairman/Chairperson of the Committee(s) shall co-ordinate with the Chairman/Chairperson of other committee(s), so that there is always a proper cohesion.
6. After the decision(s) of the Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer Incharge, through the concerned Branch.

05:56 PM
19.3.19
(GIRISH KATHPALIA)

District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. Judl.F.58/Committee/Gaz./D&SJ/SE/2019/4541-4610 New Delhi, Dated: 20/03/19

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All Sr. A.O./AO (Judicial)/Branch Incharge of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.

District & Sessions Judge (South-East)
Saket Court Complex, New Delhi